

IN THE COURT OF PRL.DISTRICT & SESSIONS JUDGE
AT KALABURAGI

Sub : Corrigendum in the Main List (Local Cadre) of Typist-Copyist Posts in respect of reservation / Category of the candidates - reg.

Read: District & Sessions Court, Kalaburagi, Notification dated: 09.11.2015 regarding notifying the Main List and Additional List of candidates for the Typist-Copyist posts.

CORRIGENDUM NOTIFICATION DATED: 16.11.2015.

It is hereby informed that, in the Main List (Local Cadre) of candidates for the post of Typist-Copyist issued vide Notification referred above is modified to the extent of Category / Reservation of the candidates as below:

MAIN LIST (LOCAL CADRE)

Sl. No.	Appln. No.	Name & Address of the candidate.	Reservation shown in the earlier Notification.	Reservation modified in the present Corrigendum Notification.
5.	DCK 1506 TCP 000159	Shivanand S/o Bheemashankar, R/o Revansiddeshwar Colony, Tq: Aland, Dist: Kalaburagi	IIA	GM
9.	DCK 1506 TCP 000386	Srinivas S/o Devindrappa, C/o Tippanna Kanagaddi, H.No.10-185, Subhash Chowk, Brahmpur, Tq: and Dist: Kalaburagi -585103.	GM	IIA

Hence, this Corrigendum.


(B.V. Patil), 16/11
Prl. District & Sessions Judge,
Kalaburagi.